L. C. L Deptt

REGISTERED No. P. 390.

The Orissa Gazette

EXTRAORDINARY

PUBLISHED BY AUTHORITY.

CUTTACK, FRIDAY, MAY 22, 1942.

DEVELOPMENT DEPARTMENT.

NOTIFICATION.

The 22nd May 1942.

No. 2375-D.(C).—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Governor of Orissa is pleased to direct that the following amendment shall be made in the notification of the Government of Orissa in the Development Department No. 1364-D.(C), dated the 6th May 1942, namely:—

For the word, letter and brackets "clause (*b*)", the words, letters and brackets "clauses (*b*) and (*f*)" shall be substituted.

By order of the Governor,

F. E. A. TAYLOR,

Secretary to Government.

CUTTACK: Printed and Published by S. H. Khan, Superintendent, Govt. Press, Ex. G. 8(b)—344—22-5-1942.